



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/3043/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 10th June, 2019.

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJ(S) 2505 Dated, Tezpur, the 03.06.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.06.2019 and 13.06.2019 alongwith head quarter leave permission w.e.f. the evening of 11.06.2019 till the morning of 14.06.2019, has been granted/ rejected. The Addl. District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/3044/A, dated 10'06'19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)